

(c) whether the Union Government propose to render financial assistance to the States for such schemes; and

(d) if so, the financial assistance provided to Gujarat for the said purpose?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) Yes, Sir. Government of Gujarat have adopted a policy to promote participatory irrigation management in the State. As a follow up to this policy, a number of pilot projects have been undertaken in different agro-climatic regions of the State. One such pilot project is Chandravadi Minor Irrigation Scheme in Junagadh District of Gujarat.

(c) Yes, Sir.

(d) Under the Centrally Sponsored Command Area Development Programme taken up since 1974-75, there is a provision to provide financial assistance to the States for setting up farmers' associations in irrigation projects. However, no financial assistance was given for this purpose during the Eighth Five Year Plan (1992-97) to the Government of Gujarat.

#### Facilities at Mumbai Port

2347. SHRI SURESH KALMADI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Mumbai port authorities have decided to privatise certain facilities in order to meet the trade and traffic requirements of the port; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI E.G. VENKATRAMAN) : (a) Yes, Sir.

(b) Construction of tank farm for storage of liquid chemicals on the plot of land at Ambapada at an estimated cost of Rs. 20.00 crores.

#### Sports Quota

2348. DR. ARUN KUMAR SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of persons recruited against Sports Quota in the country during last ten years;

(b) if so, the State-wise recruitment of persons during last ten years; and

(c) the number of such recruitment in Assam Circle during last five years?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) to (c) The Central Government does not operate any Sports Quota for employment of sportspersons. However, upto 5% Vacancies can be filled up by meritorious sportspersons in Group 'C' and 'D' Posts in the Ministries/Departments/ Establishments of the Government of India in relaxation

of the prescribed procedure/rules. The State-wise details regarding number of persons recruited in all such organisations are not compiled.

#### Audit Paras

2349. SHRI JAI PRAKASH (Hardoi) : Will the Minister of DEFENCE be pleased to state :

(a) number of 'audit paras' received in his Ministry during the last one year from the Comptroller and Auditor General of India pertaining to his Ministry and to the departments under it located in Delhi;

(b) the details of the audit paras;

(c) the action taken on each of the audit paras; and

(d) the steps taken to check irregularities henceforth?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) A total of 116 Audit Paras have been received in the Ministry of Defence in the last one year in respect of the Defence Services/Departments for the year ending on 31st March, 1995.

Audit Paras mainly relate to matters arising from the Appropriation Accounts of the Defence Services together with other points arising from the test audit of financial transactions. Briefly, these paras address persistent savings/excesses, outstanding claims/dues, expenditure without appropriate sanction, theft losses, equipment/stores losses, defects in procured indigenous/injudicious use of manpower, equipment etc.

(c) and (d) The Ministry of Defence have established systems in place for review of Audit Paras, timely remedial action and check on irregularities. Periodical review meetings are held and instructions/policy directives are issued from time to time.

Corrective/remedial measures to check irregularities are taken in consultation with Associated Finance and Audit.

#### World Bank Assistance for Guntur-Kurnool Road

2350. SHRI R. SAMBASIVA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the World Bank-aided project for widening the Guntur-Kurnool road seems to have run into rough whether because of another project "Project Tiger";

(b) if so, whether the State Government had planned to convert the 320 km road between Guntur and Kurnool connecting national highways 5 and 7, into a two-lane highway by widening the margins on both sides of the existing road;

(c) whether this scheme was projected to the World Bank for financial assistance and the Bank had agreed

to assist the scheme of strengthening the roads in the State;

(d) if so, the reasons for not undertaking this road so far with the World Bank aid;

(e) whether the World Bank has put certain conditions before providing the loan; and

(f) if so, the details of the conditions imposed by them?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The environmental clearance for widening of Guntur-Kurnool road excludes the portion Kurnool-Thokapally section, as this section of the road is passing in between the two Tiger Sancturaries.

(b) In order to comply with the environmental clearance, it is proposed to improve Nandyal-Giddanur-Thokapally road, utilising Kurnool-Nandyal section of National Highway No. 18.

(c) Yes, Sir.

(d) Environmental clearance is not available.

(e) and (f) Before the World Bank agrees for the loan for this project, environmental clearance is necessary.

[Translation]

#### Infiltration of Terrorists

2351. SHRI JAI PRAKASH AGARWAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government are aware that terrorists in large number from various camps across the Jammu-Kashmir border have been intruding in the country usually from Bogina situated in north of Jagdhak, Krishna valley in Mendhar and some areas in Rajori and Poonch;

(b) if so, the reaction of the Government thereto;

(c) whether the Government have raised or propose to raise this issue in international organisations\ institutions;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) Government are maintaining utmost vigil at the border and along the LOC to contain infiltration. Government will continue taking all necessary steps to safeguard the country's security.

(c) to (e) Government have suitably apprised the international community of Pakistan's support to cross border terrorism directed against India and there is widespread awareness of this issue. Our efforts in this respect will continue.

[English]

#### South Asian Federation Games

2352. SHRI P.R. DASMUNSI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the expenditure incurred on South Asian Federation Games, 1995;

(b) the size of Indian contingent sent to Hiroshima, 1994, Barcelona, 1993 and Atlanta, 1996 along with the expenditure involved therein separately; and

(c) the expenditure involved in sending the officials in the above events?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) For the South Asian Federation Games, 1995, an expenditure of Rs. 43.00 lakhs was incurred by the Department of Youth Affairs and Sports, Government of India.

(b) The requisite information is given below :-

	Name of event	Size of Indian Contingent	Expenditure thereon
I.	Asian Games, Hiroshima, 1994	204 Persons	Rs. 128.00 lakhs
II.	Olympic Games, Barcelona, 1992**	82 Persons	Rs. 52.62 lakhs
III.	Olympic Games, Atlanta, 1996	53 Persons	Rs. 22.32 lakhs

\*\* These Games were held in Barcelona in 1992 and not in 1993 as mentioned in the Question.

(c) Cost involved in sending officials in the above events is as under :-

1.	SAF Games, 1995 Madras	-	Rs. 10,836.00
2.	Asian Games, 1994, Hiroshima	-	Rs. 8,94 lakhs
3.	Barcelona Olympics, 1992	-	Rs. 2.40 lakhs
4.	Atlanta Olympics, 1996	-	Rs. 37.06 lakhs

#### Cancer Surgeon

2353. SHRI PARASRAM BHARDWAJ :  
SHRI CHHITUBHAI GAMIT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is no regular cancer surgeon in the Safdarjung Hospital and the patients are facing much difficulties due to non-availability of specialists;